

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER**

The following Committee/Sub-Committees are hereby constituted, with immediate effect.

Name of the Committee	Name of Judicial Officer	Designation
Centralized Monitoring Committee on FAQs	Sh. Umed Singh District Judge, Commercial Court (Central)	Chairperson
	Sh. Ajay Singh Shekhawat, Additional District Judge (Central)	Member
	Sh. Sunil Kumar, Special Judge (NDPS) (Central)	Member
	Sh. Siddharth Malik, CMM (Central)	Member
	Sh. Dev Saroha, Civil Judge (Central)	Member

List of the Judicial Officers nominated to Prepare FAQs on the subject assigned.

CRIMINAL JURISDICTION

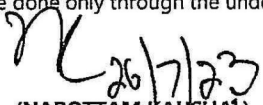
1	Sub Committee to prepare the FAQ for matters pertaining to Bail matters.	Sh. Siddharth Malik, CMM (Central)
		Ms. Ruby Neeraj Kumar, ACMM (West)
2	Sub Committee to prepare the FAQ for matters pertaining to Road and Traffic Accidents.	Sh. Anshul Mehta, MM (West)
		Sh. Apoorv Gupta, MM (Central)
3	Sub Committee to prepare the FAQ for matters pertaining to Bailable and Non-Bailable cases.	Ms. Neetika Kapoor, MM (West)
		Sh. Vinod Kumar, MM (Central)
4	Sub Committee to prepare the FAQ for matters pertaining to POCSO.	Sh. Sharad Gupta, ASJ, (POCSO) (South)
		Ms. Prabh Deep Kaur, ASJ, FTSC-POCSO (South-East)
5	Sub Committee to prepare the FAQ for matter pertaining to Crime against Women.	Sh. Shivaji Anand, ASJ, Spl.FTC (South-West)
		Ms. Deepika Goyal Shokeen, MM, (Mahila Court) (South-West)
6	Sub Committee to prepare the FAQ for matters pertaining to Juvenile Justice Act.	Ms. Preeti Agarwala, Principal Magistrate, JJB-IV, Family Courts Complex, Vishwas Nagar, Delhi.
		Sh. Mohit Sharma, Principal Magistrate, JJB-01, Kingsway Camp, Delhi.
7	Sub Committee to prepare the FAQ for matters pertaining to SC/ST Act.	Sh. Dheeraj Mor, ASJ (Central)
		Ms. Ambika Singh, ASJ (West)
8	Sub Committee to prepare the FAQ for matters pertaining to cheque dishonor.	Sh. Vikas Madaan , MM (NI-Act) (North-West)
		Ms. Swati Malik, MM (NI-Act) (Dig.Court) (North)
9	Sub Committee to prepare the FAQ for matters Pertaining to Prevention of Corruption Act.	Ms. Geetanjali Goel, Spl.Judge, (PC-ACT) (CBI)
		Sh. Rakesh Kumar-III, Spl. Judge,(PC-ACT) (CBI)
10	Sub Committee to prepare the FAQ for matters pertaining to Prevention of Money Laundering.	Sh. Arvind Kumar, Spl.Judge (PC-ACT) (CBI)
		Sh. Gagandeep Singh, Spl.Judge (PC-ACT) (CBI)
11	Sub Committee to prepare the FAQ for matters pertaining to Unlawful Activities.	Sh. Sanjay Khanagwal, ASJ, (PHC)
		Ms. Singdha Sarvaria, CMM (PHC)

12	Sub Committee to prepare the FAQ for matters pertaining to NDPS Act.	Sh. Pawan Kr. Matto, Spl. Judge (NDPS)
		Sh. Vishal Gogne, ASJ/Spl. Judge (NDPS)
13	Sub Committee to prepare the FAQ for matters pertaining to Domestic Violence.	Ms. Shruti Chaudhary, MM (Mahila Court) (East)
		Ms. Isra Zaidi, MM (Mahila Court) (Shahdara)
14	Sub Committee to prepare the FAQ for matters pertaining to Wildlife Act.	Ms. Ruby Neeraj Kumar, ACMM (West)
		Sh. Anurag Thakur, ACMM (Spl.Acts), (Central)
15	Sub Committee to prepare the FAQ for matters pertaining to Mental Health Act.	Sh. Vipul Sandwar, MM (North-East)
		Ms. Himanshi Tyagi, MM (East)

CIVIL JURISDICTION

16	Sub Committee to prepare the FAQ for matters pertaining to Will, Probate and Gift.	Sh. Ajay Gulati-I, ADJ (West)
		Sh. Arun Kumar Garg, ADJ (Central)
17	Sub Committee to prepare the FAQ for matters pertaining to Commercial Court Act.	Sh. Prem Kumar Barthwal, District Judge, Commercial Court (South)
		Sh. Ajay Kumar Jain, District Judge, Commercial Court (South-East)
18	Sub Committee to prepare the FAQ for matters pertaining to Partition.	Sh. Sunil Chaudhary, ADJ (North-West)
		Sh. Raj Kumar, ADJ (North)
19	Sub Committee to prepare the FAQ for matters Pertaining to Injunction.	Sh. Sumit Dass, ADJ (South-West)
		Sh. Ashish Kumar Meena, Civil Judge, (South-West)
20	Sub Committee to prepare the FAQ for matters pertaining to Intellectual Property Rights.	Sh. Sanjeev Kumar Aggarwal, District Judge, Commercial Court (Central)
		Ms. Hemani Malhotra, District Judge, Commercial Court (West)
21	Sub Committee to prepare the FAQ for matters pertaining to Delhi Rent Control Act.	Sh. Fahad Uddin, CCJ/ARC (West)
		Ms. Pragati, ARC (Central)
22	Sub Committee to prepare the FAQ for matters pertaining to Court Fees and Stamp Duty.	Sh. Santosh Kumar Singh, Senior Civil Judge-cum-RC (South)
		Ms. Deepti Devesh, Senior Civil Judge-cum-RC (South-East)
23	Sub Committee to prepare the FAQ for matters pertaining to Family Courts like Marriage and Divorce, Maintenance & Guardianship under Personal and Special Laws.	Sh. Raj Kumar Tripathi, Judge, Family Court (West)
		Sh. Murari Prasad Singh, Judge, Family Court (Central)
24	Sub Committee to prepare the FAQ for Matters pertaining to Succession under Personal and Special Laws.	Sh. Mayank Mittal, ACJ-cum-CCJ/ARC (East)
		Sh. Vivek Kumar Aggarwal, Civil Judge (SHD)

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


 (NAROTTAM KAUSHAL)
 Principal District & Sessions Judge (HQs)
 Delhi

No. 55757-857 /F.1(3)/Gaz/23

Dated 26 JUL 2023

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi,
2. The Principal District & Sessions Judges, all court complexes, Delhi/New Delhi,/Rouse Avenue.
3. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
4. The Officer In-Charge, Computer Branch, Tis Hazari Courts, Delhi, with the direction to pursue the matter.
5. **The Centralized Monitoring Committee and the Judicial Officers concerned, with to request to prepare the FAQ on the assigned subject/matter and submit their report within four weeks to the Chairman, (IT/Digitization), Delhi District Courts, Delhi.**
6. The Sr. AO(J)/AO(J),/Branch In-Charge, Computer Branch, Digitization Cell, IT Cel, Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi